

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4657  
ANSWERED ON:25.08.2010  
LAND OF NATIONAL PARKS ON LEASE  
Ju Dev Shri Dilip Singh;Punia Shri P.L.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Forest Rights Act provides for leasing of land to encroachers even in National Parks, Sanctuaries and Tiger Reserves;
- (b) if so, the number of encroachers identified in each of these reserves as on 30 June, 2010 in Chhattisgarh, Madhya Pradesh, Bihar and Assam;
- (c) the State-wise number of persons who have been provided land on lease in these areas till 30 June, 2010; and
- (d) the details of the action proposed to be taken against them in case there is no provision for leasing out land to them?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) No Sir. The Forest Rights Act does not provide for any leasing of land to encroachers in National Parks, Sanctuaries and Tiger Reserves.
- (b),(c)&(d) Does not arise.